

Annexure – 7

Name of the corporate debtor: GEEKAY COLONIZERS AND BUILDERS LIMITED

Date of commencement of CIRP 29.11.2023

List of creditors as on: 11.04.2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	The Assistant Commissioner of Income Tax, Bilaspur, C.G.	Central Government	08.12.2023	6,04,23,883.00	6,04,23,883.00	Statutory dues	No	N.A.	0.00	0.00	0.00	0.00	
2	The Commissioner, CGST & Central Excise, Raipur, C.G.	Central Government	13/12/2023 & 15/12/2023	1,15,65,208.00	1,15,65,208.00	Statutory dues	No	N.A.	0.00	0.00	0.00	0.00	

